

BEFORE THE NATIONAL GREEN TRIBUNAL

(EASTERN ZONE BENCH, KOLKATA)

O.A. No. of 2024/EZB

ORIGINAL APPLICATION

under National Green Tribunal Act' 2010

In the matter of:

Subhas Datta

.....Applicant

-Versus-

State of West Bengal and Others

.....Respondents

INDEX

SI No.	Particulars	Pages
1.	Synopsis of the case	A-B
2.	List of the dates	C
3.	Main Application	01-15
4.	Verification	16
5.	Annexure-P/1	17-19
6.	Annexure-P/2	20-25
7.	Annexure-P/3	26
8.	Annexure-P/4	27
9.	Annexure-P/5	28-30
10.	Annexure-P/6	31-43
11.	Annexure-P/7	44-45
12.	Annexure-P/8	46
13.	Annexure-P/9	47
14.	Annexure-P/10	48-50

Applicant

Subhas Datta

SUBHAS DATTA

Office: 25/1, Guitendal Lane, Howrah-711 101'

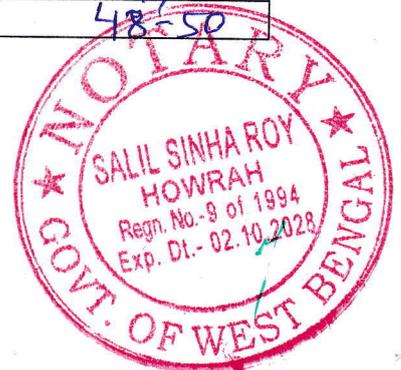
Residence: 216/l, Panchanantala Road,

P.O.+P.S.+Dist. - Howrah-711 101(for both)

Telephone : 033 -2638 3526,

Mobile : 09830 752 752

Email : subhasdatta@rediffamil.com



05 FEB 2024

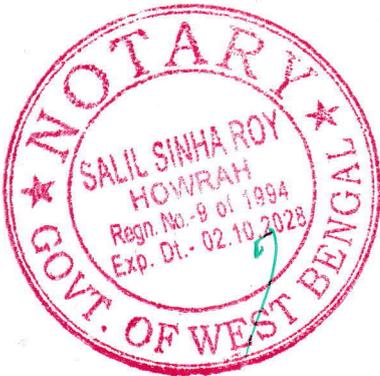
SYNOPSIS OF THE CASE

River Ganga is the National river of our country, which is very significant to all the Indians socially, economically, religiously, politically and environmentally. Due to various types of unwanted activities of the people, this Holy river has now become unholy. The Applicant is continuously working on different aspects of the pollution of the river since 1983. Several petitions have been moved by the Applicant before the Judicial forums and had organised various types of programmes at the National as well as at the International levels.

That recently there was extensive media reports on various types of environmental hazards arising from "Non-Point Sources" of pollution of the river. One survey had been undertaken by the Applicant on 25th January 2024 through both the stretches of the river at Calcutta and Howrah City sides and it has been very painfully observed that several fouling activities on the river are still continuing, which are direct threats and dangers for the environmental health of the river.

The unwarranted activities on the river are briefed as follows:-

- a) Garbages are dumped at both the sides of the river indiscriminately by which the river banks have practically now been converted into solid wastes dumping grounds.
- b) Several outfall points are discharging filthy and untreated waste water to the river.
- c) Industrial units are operating at the side of the river violating the mandatory environmental norms and continuously polluting the river.
- d) The historic and heritage bathing ghats are littered with solid wastes so badly that the same look like dumping grounds.
- e) Several points of the river have practically been converted into junkyard for abandoned and sunken vessels.
- f) Earth digging and lifting of soil/silt is being carried out there, which is a hindrance to the smooth flow of the river track.
- g) Innumerable concrete pillars are continuing in the river for a long period of time.



05 FEB 2024

B

Photographs of all the wrong practices on the river have been taken. These "Non-Point Sources" of pollution are claimed to be contributing about 20% to 25% of the total pollution load of this river and if these pollution sources are not plucked forthwith irreparable damages will take place. In spite of the fact that Ganga Action Plan (GAP) is in vogue since 1984 and although the Supreme Court of India and National Green Tribunal have/have been giving several directions, in the matter of Ganga pollution, the ill acts of different types, have remained unaddressed. Each Municipal bodies, Panchayets and individuals/organizations/establishments shall be made accountable for the ^{abatement} ~~statement~~ of these hazards. Since different authorities are involved in the process, without judicial intervention it will not be practicable and possible to do the needful. Hence this application is being filed.

S.P. Das

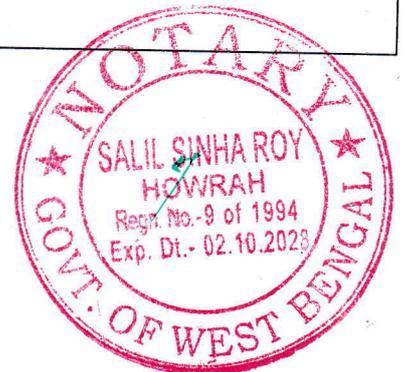


05 FEB 2024

C

LIST OF DATES

Sl No.	Dates	Particulars
1.	1983	The Applicant started the initiative to clean-up the river Ganga.
2.	1997	Calcutta High Court appointed the Applicant as member of Ganga Monitoring Committee for West Bengal part.
3.	1995-2020	Moved several petitions before the Judicial Forum on pollution abatement of the river Ganga pollution.
4.	December 2023	News published in the print media highlighting the pollution of the river Ganga.
5.	25.01.2024	Surveyed the river through both stretches of Ganga towards Calcutta and Howrah side.
6.	29.01.2024	Sent memorandum to various authorities on the issue of Ganga pollution.



05 FEB 2024

**BEFORE THE NATIONAL GREEN TRIBUNAL
(EASTERN ZONE BENCH, KOLKATA)**

ORIGINAL APPLICATION

National Green Tribunal Act, 2010

O. A. No. _____ of 2024/EZB

In the matter of:

Subhas Datta

.....Applicant

-Versus-

State of West Bengal and Others

.....Respondent

1. STATE OF WEST BENGAL,

(Notice through the Chief Secretary),

Nabanna, 325, Sarat Chatterjee Road,

Shibpur, Howrah - 711102

Tel -033-22535130

cs-westbengal@nic.in

2. NATIONAL MISSION FOR CLEAN GANGA AUTHORITY

(Notice through the Director General),

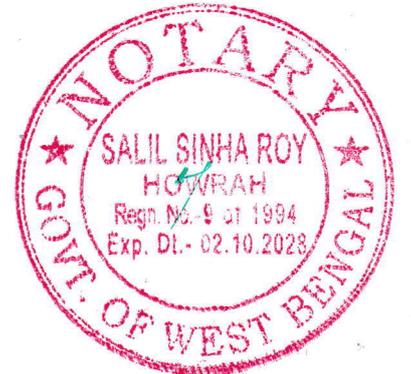
Ministry of Jal Shakti,

Govt. of India,

1st Floor, Major Dhayan Chand National Stadium,

New Delhi - 110002

Tel -011-23049528



05 FEB 2024

dg@nmcg.nic.in

3. ^EENTRAL POLLUTION CONTROL BOARD

(Notice through the Member Secretary),

Parivesh Bhawan,

Maharshi Balmiki Marg,

East Arjun Nagar,

Vishwas Nagar Extension,

Shahdora, New Delhi - 110003

Tel – 91-11-43102030

mccb.cpcb@nic.in

4. DEPARTMENT OF ENVIRONMENT,

(Notice through the Principal Secretary),

Govt. of West Bengal,

5th Floor, Pranisampad Bhawan,

Block LB-II, Slat Lake, Sec-III,

Bidhannagar, Kolkata - 700 106

Tel-033-23352742

acsenvwb@gmail.com

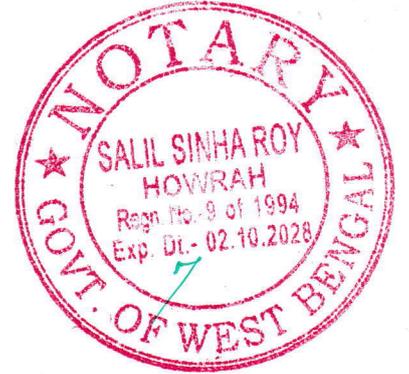
5. THE DEPARTMENT OF URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS,

(Notice through the Principal Secretary),

Nagarayan Bhavan, Block-DF -8, Sec – I, Salt Lake City,

Kolkata – 700064

Tel – 033-23349356



05 FEB 2024

Secy.ma-wb@gov.in

6. WEST BENGAL POLLUTION CONTROL BOARD

(Notice through the Member Secretary),

Govt. of West Bengal

Paribesh Bhawan, 10A Block L.A, Sec-III,

Salt Lake, Bidhannagar, Kolkata - 700106

Tel-03323358213

ms.wbpcb.wb@bangla.gov.in

7. KOLKATA MUNICIPAL CORPORATION

(Notice through the Commissioner),

6, S.N. Banerjee Road,

Calcutta – 700013

Tel – 033-22861234/1034

mc@kmcgov.in

8. HOWRAH MUNICIPAL CORPORATION

(Notice through the Commissioner),

4, Mahatma Gandhi Road,

Howrah - 711101

Tel – 033-26983211

commissioner.hawra@gmail.com



.....Respondents

A. The address of the Applicant as given above is for the service of notices of this application and that of their representatives.

05 FEB 2024

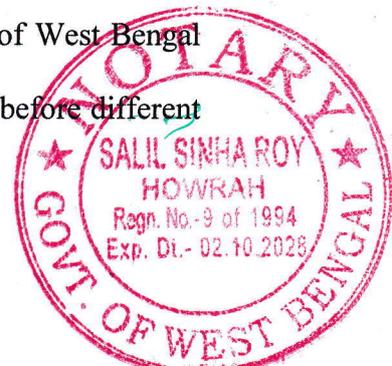
- B. The addresses and e-mail details of the respondents as given above are for service of notices of this application and that of their representatives.
- C. The applicant named above begs to present this Original Application on the issue of a Ganga pollution from non-point sources, which got surfaced at the Calcutta and Howrah side of the river Ganga. The eyes and ears of the concerned authorities have been kept closed and pollution is going on continuously for which Judicial intervention has become inevitable. If those contributing factors cannot be stopped, the mission for clean Ganga will be on papers only.

Most Respectfully Sweath:

I, Subhas Datta, aged about 75 years, son of Late BaneswarDatta, by Religion – Hindu, occupation Chartered Accountant, residing at 25/1, Guitendal Lane, P.S+P.O+Dist. - Howrah, Pincode-711101, do hereby solemnly declare and say as follows:-

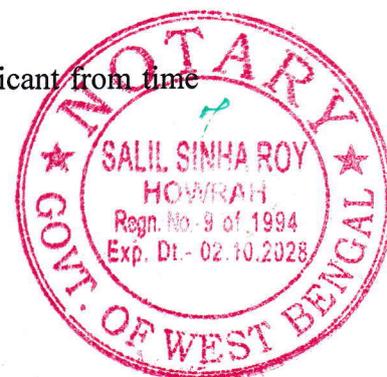
FACTS IN BRIEF:

- 1) That the applicant is a social/ environmental activist for the last more than 40 years and have been handling various issues of Public Interest before the Judicial Forum as well as before the people's Forum Since 1995. The Applicant has appeared in person before the Hon'ble Supreme Court, High Court at Calcutta and National Green Tribunal on more than one hundred and ten issues/ matters.
- 2) That the Applicant is the environmental activist and public spirited person. He is engaged in different social, environmental and philanthropic activities since 1977. The petitioner is second to none in the fields of ventilating the grievances of the common people. There is hardly any major public issue in the State of West Bengal on which the petitioner has not tried to project the peoples' demands before different appropriate authorities.



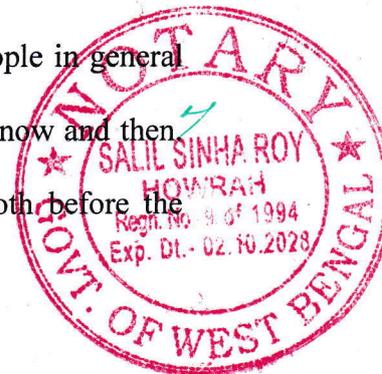
05 FEB 2024

- 3) That the Applicant has organized series of movements on ecology, environment and on different social aspects of the State of West Bengal. Some of such activities had to face police atrocities, arrests and institution of false and fabricated criminal proceedings against the petitioner. On the basis of the Writ Petition (No. 380 of 1995) filed by the petitioner in April 1995 before the Hon'ble Supreme Court of India the first Environment Bench, which is popularly called as the Green Bench, had been constituted in the High Court at Calcutta in June 1996.
- 4) That various activities of the Applicant have been recognized by several media giants during the past few decades, brief of which is as follows: -
- a) Times of India, the leading English daily had projected the petitioner as the "Hero of the Country" in the year 2007.
 - b) India Today, the prestigious English Weekly had recognized the petitioner as one of the "fifty pioneers of the country" and published a special edition on 7th July 2008, detailing the activities undertaken by him.
 - c) Hindusthan Times, the leading English daily had recognized the petitioner in 2012 as one of the "25 change makers of the country" and given felicitations.
 - d) Times of India, the English daily, had nominated the petitioner as "Hero of Calcutta – 2013."
 - e) The Telegraph, one leading English daily published from Calcutta and National Insurance Company had given "True Legends Award 2018" to the petitioner.
- 5) That several other forms of recognitions have been given to the Applicant from time to time, the brief of some of which is as follows:



05 FEB 2024

- a) Research work had been carried out by one German Scholar covering the petitioner's activities, in 2000, which was afterwards published as book titled "Taking the State to Court" by the Oxford University Press, London.
- b) European Green Party leaders had invited the petitioner in 2009 to Brussels, Belgium to discuss the possibility of forming Green Party in India. Meeting had been held with U. K. Green Party leader in London in 2009.
- c) In order to adopt the same practices for Ganga cleaning the petitioner had participated in Thames River cleaning operation in London, organized by Thames 21, in 2005.
- d) Several weeklies in different languages have published articles on the petitioner's activities during the last few decades.
- e) He had visited London/Glasgow in 2013 and met the respective port authorities to ascertain the methodology of dredging by saving the marine bio-diversity for adopting the same process by the Calcutta Port Trust.
- f) There are about twelve thousand newspaper clippings on various news covering the activities of the petitioner carried out during the last more than three decades.
- 6) That the applicant is extensively working in the matter of Ganga Pollution (West Bengal past) since 1983. It has been experienced during the last more than three decades that Ganga is severely being polluted by different human activities most of which are avoidable. It is a matter of surprise that the river which people in general worship as Goddess, they are ignorantly fouling the water-body every now and then. The applicant had taken-up the issues concerning the Holy River both before the

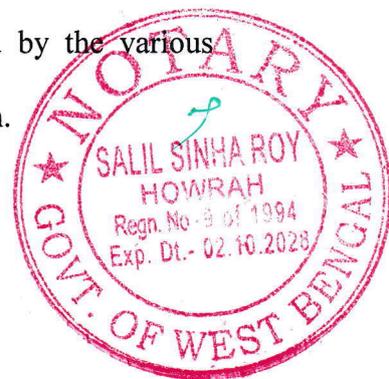


05 FEB 2024

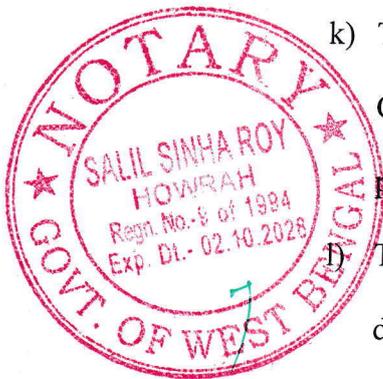
peoples' forum as well as before various Judicial authorities. The brief of the Applicant's involvement in Ganga issues are as follows:-

- a) West Bengal chapter of the Ganga pollution had been referred to the Calcutta High Court by the Apex Court of the Country in which the Applicant had been allowed to be added as party and participated in the entire proceedings.
- b) Calcutta High Court had appointed the Applicant as a member of the Ganga Monitoring Committee.
- c) On the issue of pollution being caused through immersions of idols in the river Ganga, the Applicant had moved a Writ Petition before the High Court, Calcutta on the basis of which the immersion guidelines had been set-up by the West Bengal Pollution Control Board.
- d) One separate application had been moved by the Applicant before the Principal Bench of the National Green Tribunal demanding uniform immersion practices in the entire stretch of the river Ganga.
- e) The Applicant had moved a petition before the Eastern Zone Bench of National green Tribunal on the reckless river bank development at the Calcutta side of Ganga.
- f) On the issue of soil erosion of Ganga towards the Botanical Garden at Howrah side, one petition was moved by the Applicant before the National Green Tribunal, Eastern Zone Bench.
- g) The Applicant has moved a petition before the Eastern Zone Bench of National Green Tribunal on the pollution being caused by the various eateries at the Eastern side of the Howrah Railway Station.

05 FEB 2024



- h) In the matter of dredging of Ganga river, done every year by the Calcutta Port Trust one Writ Petition was moved before the High Court at Calcutta. The Applicant had also visited London/Glasgow to vouch the practices being followed there by the Port Authority of London to dredge the Thames river of England.
- i) The Applicant had cleaned the river banks of Ganga several times in the past.
- j) The Applicant had visited London to clean-up the river bank of Thames in order to explore the possibility of adopting the same practices for Ganga clean-up also.
- k) The Applicant had walked through both the stretches of Ganga both Calcutta and Howrah side several times just ~~the~~^{to} view the sources of pollution of the river. *Spelt.*
- l) The Applicant, along with other environmental activities, had conducted detailed survey of the Ganga Pollution by taking the help of motor boats, launches, ~~speed~~^{speed} boats etc. several times to vouch the sources of the pollution of the river and approach the Courts accordingly. *Spelt.*
- 7) That the river Ganga is the National River of India and the same is very important and significant for all the Indians socially, religiously, economically, politically and the last but not the least environmentally. The Applicant is very much worried with any news of Ganga pollution and being vigilant of this aspect, follow up of all the news published by the media from time to time and try to make field survey on the same.
- 8) That the Applicant had learnt from recent newspaper reports that various non-point sources are polluting severally the river Ganga and some unprecedented polluting



factors of Ganga pollution are still very active both at the Calcutta as well as Howrah side of the river. Following such news, the Applicant had organized visit through both the stretches of the river with the help of small vessel and it has very painfully been observed that several ill acts are being performed which should be stopped immediately.

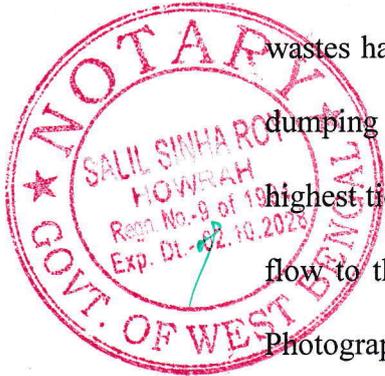
- 9) That the findings of the Applicant through the survey have been briefed in the subsequent paragraphs, which had duly been reported both by the major electronic as well as print media of the City. The survey through the long stretches of Ganga reveals \dismal picture, which have duly been photographed by the Applicant.

Dumping of Garbage

- 10) That there are several points along both banks of the river where garbages/solid wastes have been dumped, which have practically turned the river banks into wastes dumping grounds. There is every possibility that during high tide or at the time of highest tide (BAN), the garbage with plastics and other non-degradable materials will flow to the river and travel a long way through the river making it totally unholy. Photographs have been taken of such situation, which are enclosed and marked as ANNEXURE – P/1.

Drains/outfall points discharging untreated liquid wastes

- 11) That innumerable drains/outlets are passing untreated waste water into the river. Such discharges carry both industrial as well as municipal untreated waste in to the river. It is the report that such “non-point sources” contribute substantially to the pollution load of the river. The situation is so grave that if this part of Ganga would not have been blessed by the high and low tide every day, the river could be turned into a high drain. The discharge points of liquid wastes of both the cities have been photographed and enclosed as ANNEXURE – P/2.



05 FEB 2024

Earth digging on the river

12) That the excavation of earth/soil is rampant on the river bed. JCB excavator is engaged to dig soil which is reportedly being used to erect earthen embankments on the river and through this process the land area is extended reducing the width of the river. This type of earth digging on the river bed of Ganga spoils the health and flow of the river and need to be stopped forthwith. Photographs have been taken of such situation, which are enclosed and marked as ANNEXURE – P/3.

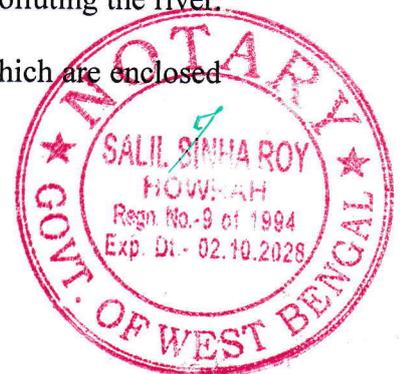
Junkyard for abandoned and sunken vessels

13) That innumerable vessels/launches, not used for a long period, have been parked on the river at various spots. Even the sunken ferry boats, abandoned rusted scaffoldings of jetties, water-lifting infrastructures are not only obstructing the flow of the water, the same have become sources of water pollution also. This is a very wrong practice being followed by different agencies on the river Ganga, which is now treated as ORPHAN. The Applicant has taken photographs of such parking of vessels, which are enclosed and marked as ANNEXURE – P/4.

Industrial unit like laundry on the bank discharging pollutant

14) That at the Shibpur side of Howrah at Topiwala Ghat the laundry being run to wash the clothes and linens of the Railway is discharging waste water into the river and fume is coming out from the outlet points of such laundry. This is a non-point specific polluting source of the river Ganga. There are reportedly many industrial units which are not complying with the environmental norms and continuously polluting the river. Photographs of the laundry with discharge points have been taken which are enclosed and marked as ANNEXURE – P/5

Deplorable condition of the Ghats full of garbage



05 FEB 2024

15) That the reputed and historic ghats of the city named Rani Rashmoni Ghat, Mullick Ghat, Bagbazar Ghat, Shovabazar Ghat, Kashimitra Ghat, Nimtala Ghat etc have been found littered with garbage. These ghats are meant for bathing but the pollutional load of these bathing spots have now become direct threats to the health and hygiene of the people. The Hon'ble Tribunal (Eastern Zone Bench) has passed several orders to clean-up those Ghats in O.A. No. 20/2022/EZB but the position does not appear to have been changed. This a total failure on the part of Calcutta and Howrah Municipal Corporation that garbages have been piled in those historic and heritage ghats, the photographs of which have been taken and enclosed as ANNEXURE- P/6.

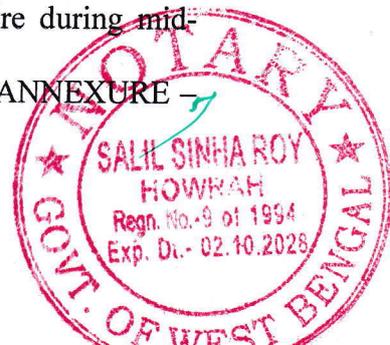
Acid treatment and discharge thereof to Ganga

16) That several small scale units at Shibpur Bichali Ghat on Ganga towards Howrah side are processing wastes collected from goldsmith shops and discharging their waste water, fully contaminated and containing acid, into the river. This is a dangerous source of pollution to Ganga. These units are also emitting smoke in the air. It is a matter of surprise that how such environmental crime has escaped the attention of the controlling authorities. Which is polluting the river enormously. The Applicant has taken some photographs of these units which are enclosed and marked as ANNEXURE – P/7.

Innumerable concrete pillars on the river under 2nd Hooghly Bridge

17) That huge number of concrete pillars are there in the river Ganga under the 2nd Hooghly Bridge towards the Shaibpur side which obstruct the smooth flow of the river, both during high tide as well as low tide period. It is not known what is the technical necessity for continuing with these pillars constructed there during mid-eighties. Photographs of the pillars have been taken and enclosed as ANNEXURE P/8.

05 FEB 2024



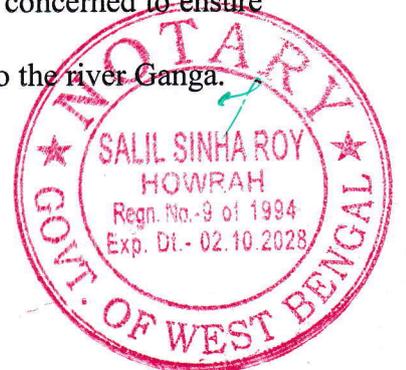
Cow/buffalo shed on the river bank

- 18) That there are several cow/buffalos sheds on the river bank of Ganga at Shibpur Bichali Ghat, Howrah which are reportedly directly polluting the river. The photographs of such cow shed have been taken, which are enclosed and marked as ANNEXURE – P/9.
- 19) That it is the bounden duty of all the Indians to take steps in fighting out and mitigating the environmental hazards of the river Ganga. Unfortunately the whole society is into oblivion of this pious task and the applicant has been moving from pillar to posts to reach to a stage of addressing the problems and being failed has taken-up the issues before the Temple of Justice. In this context it is pertinent to mention that the Applicant has now concentrated more on these “non-point sources” of pollution of river Ganga, which are reportedly contribute 20% to 25% of the total pollutional load to this holiest river of the country.
- 20) That it is strongly felt that without judicial intervention cohesive and coordinated actions in the matter of mitigation of the problems will never be possible. The Applicant has sent memorandum on this score to all the concerned Respondents on 29th January, 2024 the photocopy of which with the postal receipt is enclosed and marked as AANEXURE – P/10.

GROUNDS

- I. For that the Respondents have failed to take steps as required for the protection and preservation of the National river Ganga.
- II. For that it is the bounden duty of the Respondents concerned to ensure proper checks and control of the pollutant factors to the river Ganga.

05 FEB 2024

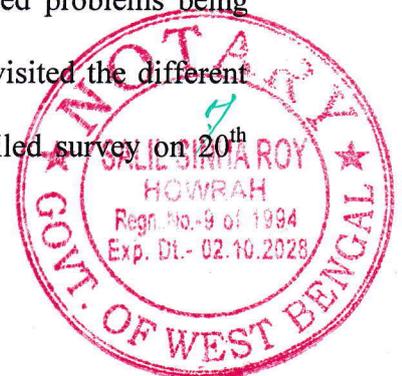


- III. For that the Respondents have failed to discharge their statutory duties and obligations to arrest the non-point sources of environmental hazards to the river Ganga.
- IV. For that the Respondents should have taken urgent measures against the improper uses and misuses of the river banks of Ganga and allowing the same to rot like this.
- V. For that the Respondents concerned have failed to take steps to protect the environment, ecology, flora and fauna of the country's largest river Ganga.
- VI. For that the Respondents concerned have failed to take steps in preserving the marine bio-diversity of river Ganga (Hooghly) through inappropriate digging of soil/silt from river bed.
- VII. For that the Respondents concerned should have removed all garbages being dumped out both the sides of the river Ganga.
- VIII. For that the Respondents concerned have failed to plug the outfall points of untreated sewage water to the river Ganga.
- IX. For that the Respondents have failed to take steps under The Water (Prevention and Control of Pollution) Act 1974.
- X. For that the Respondents have failed to take steps under The Environment (Protection) Act 1986.

LIMITATION

21) That the Applicant states that the environmental and other related problems being caused to the river Ganga continuing for a long period. He has visited the different parts of Ganga several times in the past and lastly made a detailed survey on 20th

05 FEB 2024



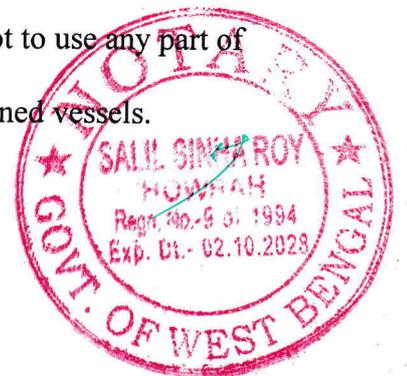
January 2024 and has sent representations to different authorities on 29h January 2024. Therefore the application is filed well within the period of limitation.

22) This application is made bonafied and for the ends of justice.

PRAAYER

The Applicant humble prays Your Honor for the following orders:-

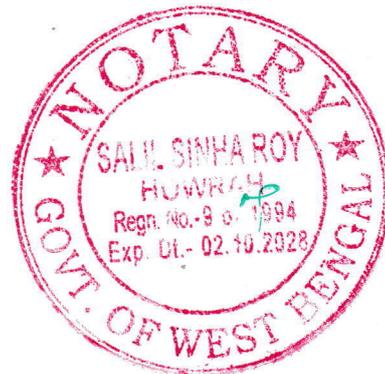
- a) To direct the concerned Respondents to take immediate steps for stopping the fouling of the river Ganga by the discharge of untreated municipal and industrial sewage from Calcutta and Howrah city areas.
- b) To direct the Respondents concerned to stop dumping the solid wastes at the river banks of Calcutta and Howrah.
- c) To direct the concerned Respondents to take actions to stop throwing and/or dumping of solid wastes in and around the bathing ghats of the river Ganga.
- d) To direct the Respondents concerned to immediately clean-up the river banks of Ganga and monitor the same so that no further littering takes place there.
- e) To direct the Respondents concerned to prevent any fouling of the river Ganga in any manner whatsoever.
- f) To direct the concerned Respondents not to dig the river bed and lift the soil/silt from the river Ganga.
- g) To direct the concerned Respondents not to use any part of the river Ganga as junkyard for condemned vessels.



05 FEB 2024

- h) To direct the concerned Respondents to immediately stop the operations of industrial units that are fouling the river Ganga.
- i) To direct the Respondents Concerned to take steps as envisaged under The Environment (Protection) Act 1986.
- j) Such other and/or further order or orders be made and/or direction or directions be given as the Hon'ble Tribunal may deem fit and proper.

Subhas Datta
Subhas Datta



05 FEB 2024

VERIFICATION

SL. NO. 13588

I, Sri Subhas Datta, son of Late Baneswar Datta, aged about 75 years, by occupation Chartered Accountant, by religion Hinduism, residing at 25/1, Guitendal Lane, Post Office, Police Station and District - Howrah, Pin code - 711101, do hereby declare and state that the contents of the paragraph nos. 13, 4, 5, 6, 10, 20 & 21 are true to the best of knowledge and the contents of the paragraph nos. 18, 9 & 19 are my information derived from the relevant records which I verily believe to be true and the rests are my respectful submissions before the Hon'ble Tribunal.

Subhas Datta
DEPONENT

Prepared by me in my office

Subhas Datta
(Subhas Datta)

Applicant-in-person

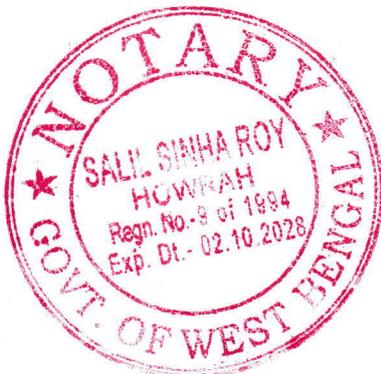
Date : 05.02.2024

Place: Howrah.

IDENTIFICATION BY ME &
SIGNED/L.T.I. TAKEN IN MY PRESENCE

Kalipada Dhali
Advocate

Kalipada Dhali (Army Rtd)
Advocate, M.A., LL.B
Registration No.- WB/669/2007
Judges' Court, Howrah



SOLEMNLY AFFIRMED & DECLARED
BEFORE ME ON IDENTIFICATION

[Signature]

SALIL SINHA ROY
NOTARY HOWRAH

05 FEB 2024



Photographs taken on 20.01.24 showing garbage dumped at the bank of river bank of Gangaa, near Posta Bazar, Calcutta.

7
05 FEB 2024



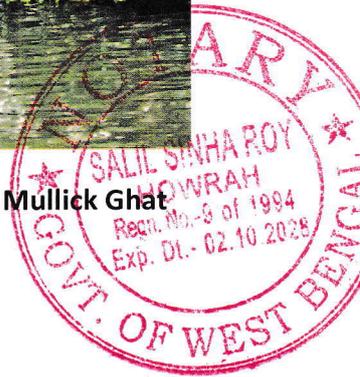
Photograph taken on 20.01.24 showing the garbage at the eastern side of Howrah Station.



35 FEB 2024



Photograph taken on 20.01.24 showing the accumulation of floating wastes at Mullick Ghat Pumping Station, Calcutta.



95 FEB 2024



Photograph taken on 20.01.24 showing the discharge points of dry flow at Chandmari Ghat adjacent to Howrah Bridge. Howrah.



05 FEB 2024



★
SPECIAL OFFICER
HOWRAH
Regn. No.-9 of 1994
Exp. Dt.- 02.10.2028
GOVT. OF WEST BENGAL

Photographs taken sometimes in 1st week of January, 2024 showing discharge of untreated sewage/drain water towards Ganga near to Golabarti P.S. Howrah.

7

05 FEB 2024



Photographs taken on 20.01.24 showing the discharge of dry flow through high drain under the Millennium Park, Calcutta.

7

05 FEB 2024

23

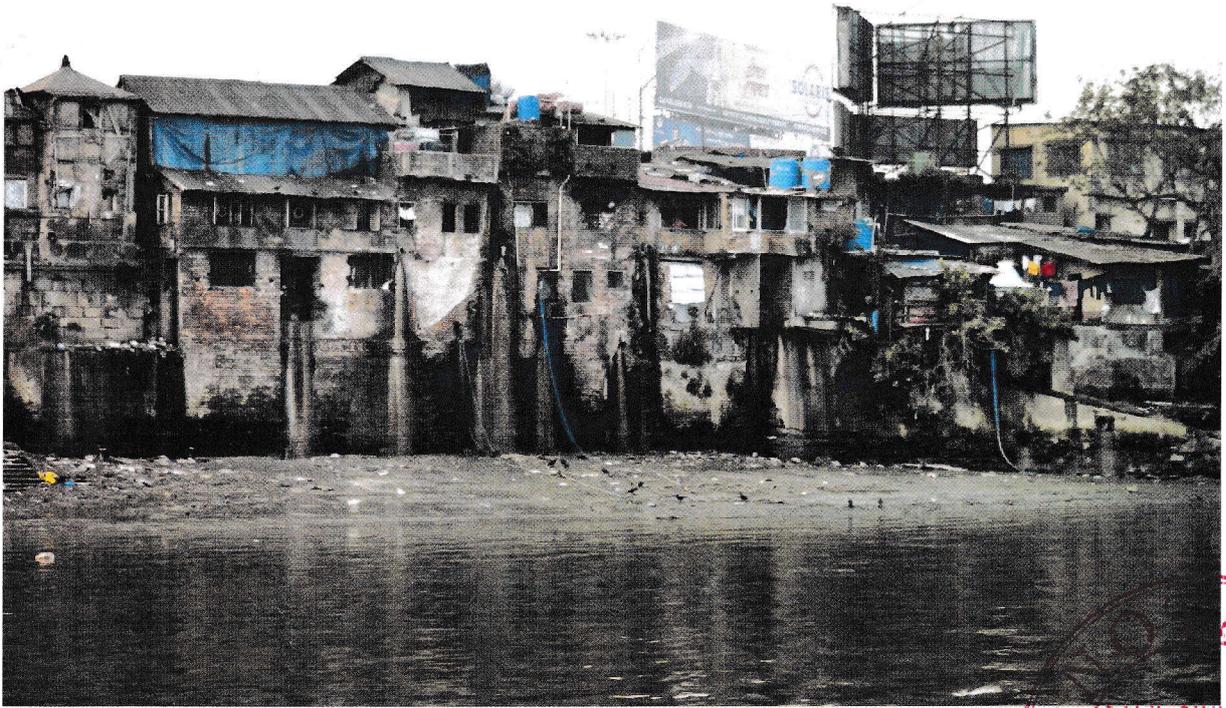


Photograph taken on 20.01.24 showing discharge point of dry flow towards Ganga at the Millennium Park, Calcutta.

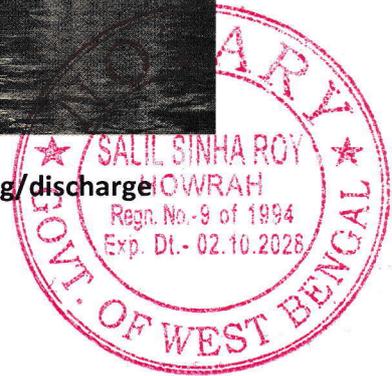


05 FEB 2024

24-



Photograph taken on 20.01.24 showing the position of depicting the throwing/dischARGE points from Howrah Station hotels at Chandmari Ghat, Howrah.



9
05 FEB 2024

25-



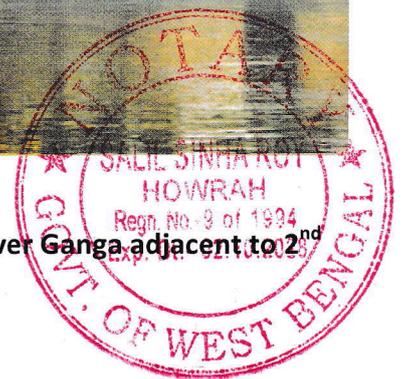
Photograph taken on 20.01.24 showing the acid discharge point towards river Ganga (at Bichali Ghat, Shibpur, Howrah)

NOTARY
SALIL SINHA ROY
HOWRAH
Regn. No.-9 of 1994
Exp. Dt.- 02.10.2028
GOVT. OF WEST BENGAL

05 FEB 2024



Photograph taken on 20.01.24 showing the JCB excavator dug on river Ganga adjacent to 2nd Hooghly Bridge , close to College Ghat, Howrah.



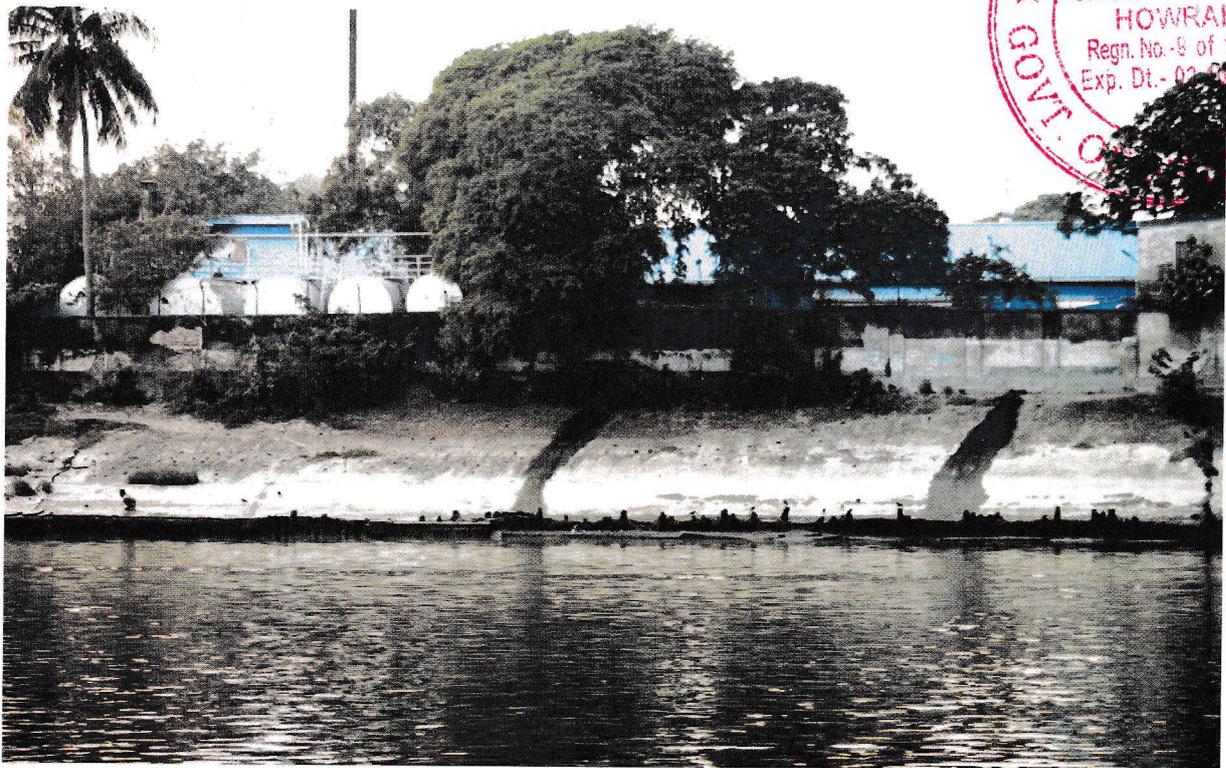
05 FEB 2024



Photographs taken on 20.01.24 showing the Junked vessels ^{parked} ~~parked~~ for a long time on the river Ganga at different points at Calcutta / Howrah.

Spett

7
05 FEB 2024



NOTARY
SALIL SINHA ROY
HOWRAH
Regn. No.-8 of 1994
Exp. Dt.-02.01.2028
GOVT. OF WEST BENGAL

Photographs taken on 20.01.24 showing the position of discharge points from Railway laundry towards Ganga, Topiwala Ghat, Shibpur ,Howrah.

05 FEB 2024



NOTARY
SALIL SINHA ROY
1994
2028
WEST BENGAL

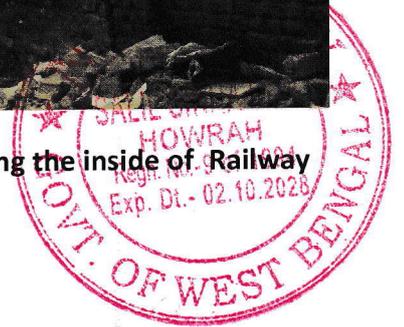
Photographs taken sometimes in 1st week of January, 2024 showing the fume coming out from the outlet of Railway laundry at the river bank of Ganga, Topiwala Ghat, Shibpur ,Howrah



05 FEB 2024



Photograph taken by activist sometimes in early January 2024 showing the inside of Railway laundry at the river bank of Ganga, Topiwala Ghat, Shibpur ,Howrah



7

05 FEB 2024



Photographs taken on 20.01.24 showing the dumping of garbage at Mullick Ghat (Flower market) under Howrah Bridge, Calcutta.

7

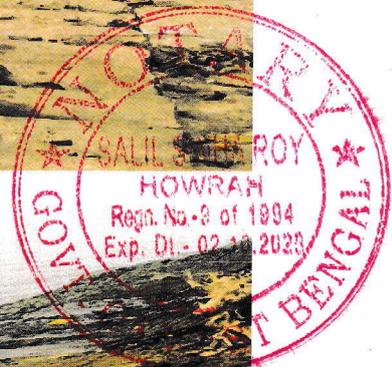
05 FEB 2024



Photographs taken on 25.01.24 showing the garbage at bank of river Ganga at the Kashimitra Ghat, Calcutta.

7

05 FEB 2024



Photographs taken on 25.01.24 showing the garbage at bank of river Ganga at the Bagbazar Ghat, Calcutta.

7

05 FEB 2024



NOTARY
SALIL SINHA ROY
HOWRAH
Regn. No.-9 of 1994
Exp. Dt.- 02.10.2028
GOVT. OF WEST BENGAL

Photographs taken on 25.01.24 showing the garbage at bank of river Ganga at the Bagbazar Ghat, Calcutta.

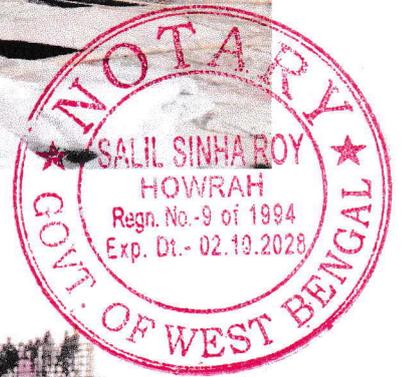
05 FEB 2024



NOTARY
★ SALIL SINHA ROY ★
HOWRAH
Regn. No.-8 of 1994
Exp. Dt.- 02.10.2028
GOVT OF WEST BENGAL

Photographs taken on 25.01.24 showing the garbage at bank of river Ganga at the Kashimitra Ghat, Calcutta.

7
05 FEB 2024

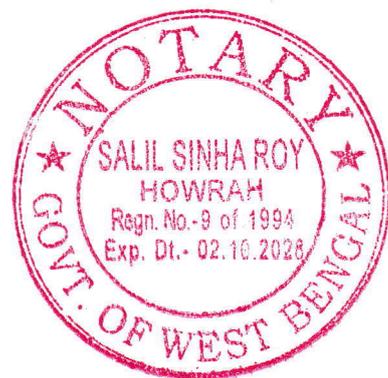


Photographs taken on 25.01.24 showing the garbage at bank of river Ganga at the Nimtala Ghat, Calcutta.

7
05 FEB 2024



Photograp taken on 25.01.24 showing the garbage at bank of river Ganga at the Nimtala Ghat, Calcutta.



7
05 FEB 2024



Photographs taken on 25.01.24 showing the garbage at bank of river Ganga at the Shobhabazar Ghat, Calcutta.

05 FEB 2024



WEST BENGAL
SALIL SINHA ROY
PHOTOGRAPHER
Regd. No. 19 of 1994
01-02-10-2028

Photographs taken on 25.01.24 showing the garbage at bank of river Ganga at the Shobhabazar Ghat, Calcutta.

9
05 FEB 2024

40



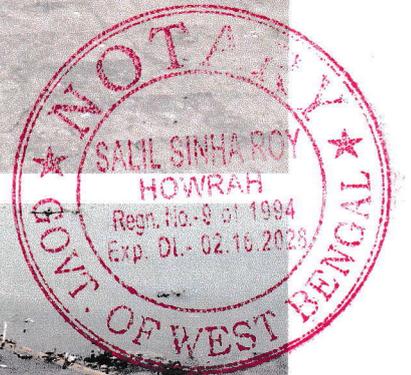
SAIJIL SINHA ROY
DIPLOMA IN JOURNALISM
REG. NO. - 8 of 1994
Exp. Dt - 02.02.2028
WEST BENGAL

Photographs taken on 25.01.24 showing the garbage at bank of river Ganga at the Shobhabazar Ghat, Calcutta.

7

05 FEB 2024

41



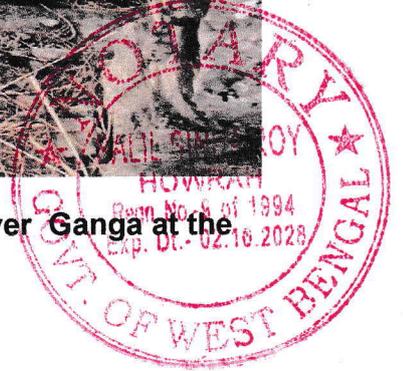
Photographs taken on 25.01.24 showing the garbage at bank of river Ganga at the Sutanuti Ghat, Calcutta.

05 FEB 2024

42



Photograp taken on 20.01.24 showing the garbage at bank of river Ganga at the Kashimitra Ghat, Calcutta.



7

05 FEB 2024

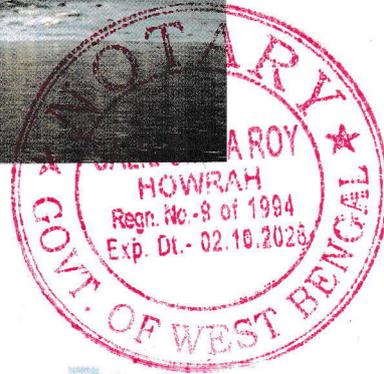
43



Photograph taken on 20.01.24 showing the garbage at bank of Rani Rashmoni Ghat on river Ganga, Calcutta.



05 FEB 2024



Photographs taken on 20.01.24 showing the position on various environmental aspects at the spot on river bank of Ganga(at Bichali Ghat, Shibpur, Howrah), adjacent to centre for processing wastes from goldsmith shops.

7
05 FEB 2024

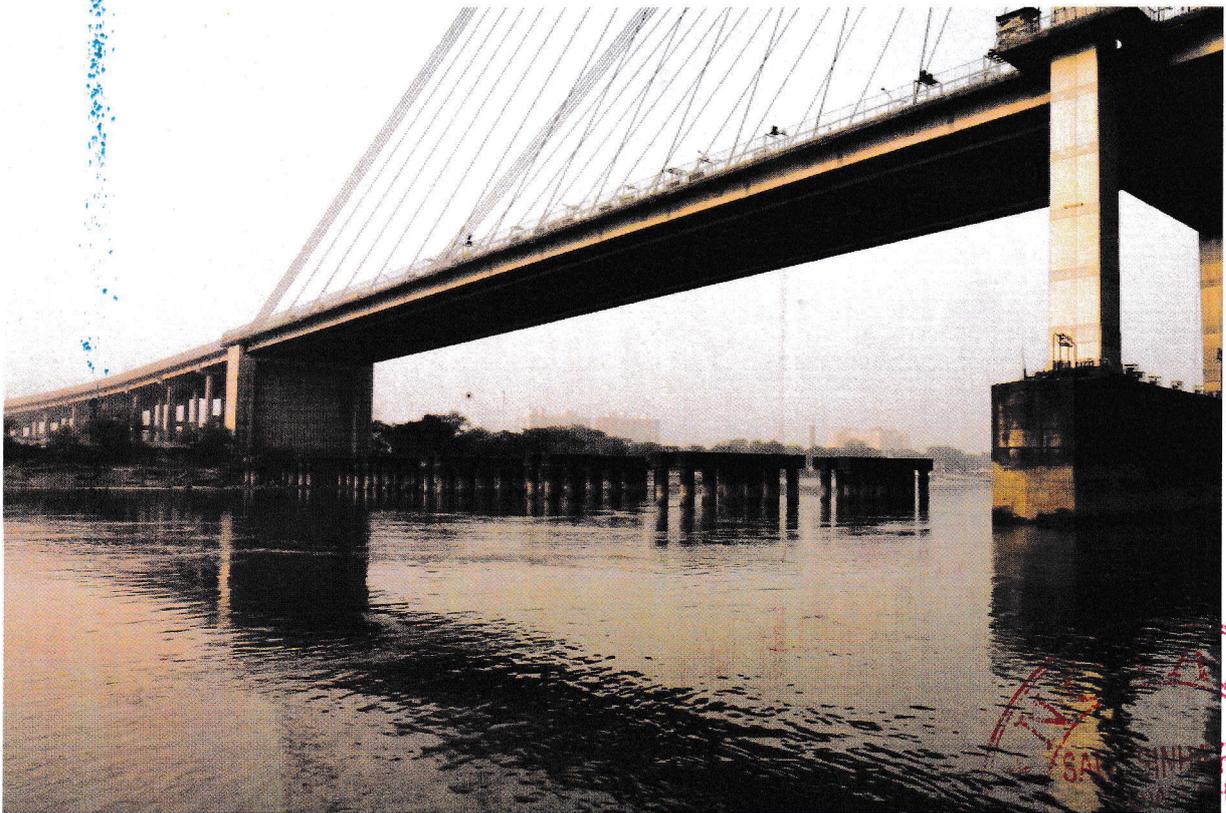
45



Photograph taken on 20.01.24 showing the position on various environmental aspects at the spot on river bank of Ganga (at Bichali Ghat, Shibpur, Howrah), adjacent to centre for processing wastes from goldsmith shops



05 FEB 2024



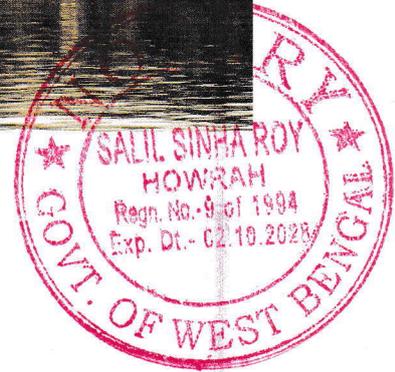
Photographs taken on 20.01.24 showing the concrete pillars under 2nd Hooghly Bridge at Shibpur side, Howrah .

ROY
Ragn. No-9 of 1994
02-02-16-2023
WEST BENGAL

05 FEB 2024

47

Annexure P/g



Photographs taken on 20.5.01.24 showing Cow sheds at Bichali Ghat, Shibpur, Howrah.

7
05 FEB 2024

Subhas Datta
Chartered Accountant
Environmental Activist

48

Annexure-P/10

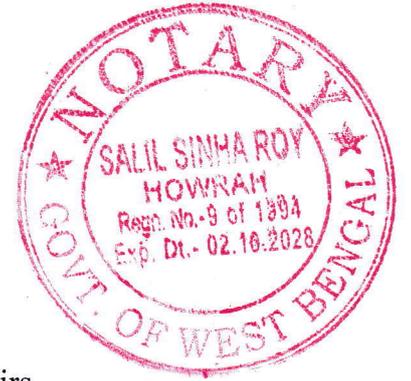
Resi: 25/1, Guitendal Lane, Howrah-711 101
55, Panchanantala Road, Howrah-711 101
Office: S. R. Dutt Associates
17, Sagar Dutta Lane, Calcutta-700 073

Contact: (033) 2638 3526, 9830752752 (M)
Email: subhasdatta@rediffmail.com

29.01.2024

To,

1. The Chief Secretary,
Govt. of West Bengal
325, Sarat Chatterjee Road,
Howrah – 711102.
2. The Director General,
National Mission for Clean Ganga Authority,
Ministry of Jal Shakti,
Govt. of India,
1st Floor, Major Dhayan Chand National Stadium,
New Delhi - 110002
3. The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan,
Maharshi Balmiki Marg,
East Arjun Nagar,
Vishwas Nagar Extension,
Shahdora, New Delhi - 110003
4. The Department of Environment,
Govt. of West Bengal,
5th Floor, Pranisampad Bhawan,
Block LB-II, Slat Lake, Sec-III,
Bidhannagar, Kolkata - 700 106
5. The Department of Urban Development and Municipal Affairs,
Nagarayan Bhavan, Block-DF -8, Sec – I, Salt Lake City,
Kolkata – 700064,
6. The West Bengal Pollution Control Board
Paribesh Bhawan, 10A Block L.A, Sec-III,
Salt Lake, Bidhannagar, Kolkata - 700106
7. The Commissioner,
Kolkata Municipal Corporation,
6, S.N. Banerjee Road,
Calcutta – 700013



9
05 FEB 2024

49

8. The Commissioner,
Howrah Municipal Corporation,
4, Mahatma Gandhi Road,
Howrah - 711101

Sir/Madam,

Sub:- Ganga Pollution adjacent to Calcutta & Howrah

I like to bring to the kind attention of all Concerned that during a recent visit undertaken by the environmental activists it is observed that the pollutant activists in river Ganga are rampant through the stretches at Calcutta and Howrah. The brief of the findings are as follows:-

Dumping of garbage

- 1) There are several points along both the banks of the river where garbages/solid wastes have been dumped, which have practically turned the river banks into wastes dumping grounds. There is every possibility that during high tide or at the time of highest tide (BAN), the garbage with plastics will flow to the river and travel a long way through this holy river making it totally unholy.

Drains/outfall points discharging untreated liquid wastes

- 2) Innumerable drains/outlets are passing untreated waste water into the river. Such discharges carry both industrial as well as municipal untreated waste in to the river. It is the report that such "non-point sources" contribute substantially to the pollution load of the river. The situation is so grave that if this part of Ganga would not have been blessed by the high and low tide every day, the river could be turned into a high drain.

Earth digging on the river

- 3) The excavation of earth/soil is rampant on the river bed. JCB excavator is engaged to dig soil which is reportedly being used to erect earthen embankments on the river and through this process the land area is extended reducing the width of the river.

Junkyard for abandoned and sunken vessels

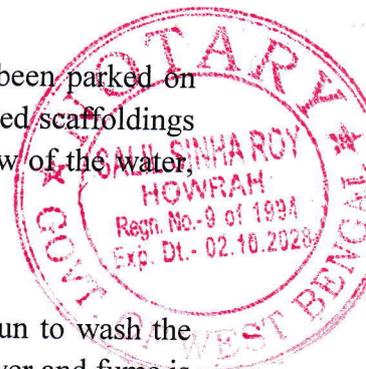
- 4) That innumerable vessels/launches, not used for a long period, have been parked on the river at various spots. Even the sunken ferry boats, abandoned rusted scaffoldings of jetties, water-lifting infrastructures are not only obstructing the flow of the water, the same have become sources of water pollution also.

Industrial unit like laundry on the bank discharging pollutant

- 5) At the Shibpur side of Howrah at Topiwala Ghat the laundry being run to wash the clothes and linens of the Railway is discharging waste water into the river and fume is coming out from the outlet points of such laundry. This is a non-point specific polluting source of the river Ganga.

Deplorable condition of the Ghats full of garbage

- 6) The reputed and historic ghats of the city named Rani Rashmoni Ghat, Mullick Ghat, Bagbazar Ghat, Shovabazar Ghat, Kashimitra Ghat, Nimtala Ghat etc have been found littered with garbage. These ghats are meant for bathing but the pollutional load



05 FEB 2024

of these bathing spots have now become direct threats to the health and hygiene of the people.

Acid treatment and discharge thereof to Ganga

- 7) Several small scale units at Shibpur Bichali Ghat on Ganga towards Howrah side are processing wastes collected from goldsmith shops and discharging their waste water, fully contaminated and containing acid, into the river. This is a dangerous source of pollution to Ganga. These units are also emitting smoke in the air. Even cow-sheds have been found near to the said Ghat.

Innumerable concrete pillars on the river under 2nd Hooghly Bridge

- 8) Huge number of concrete pillars are there in the river Ganga under the 2nd Hooghly Bridge towards the Shaibpur side which obstruct the smooth flow of the river, both during high tide as well as low tide period. It is not known what is the technical necessity for continuing with these pillars constructed there during mid-eighties.

We have taken photographs of all the positions as stated in earlier photographs clearly depict the deplorable position of the river Ganga. Immediate action should be initiated to address those non-point sources of pollution to the river Ganga, which is reportedly contributing 20% to 25% of the total pollution load of the river.

Hope that necessary steps should be initiated at the earliest.

Thanking You,
Yours Faithfully,

Subhas Datta
(Subhas Datta)

भारतीय डाक
India Post

EW486066736IN IVR:6987486066736
SP HOWRAH BPC <711101>
Counter No:4,29/01/2024,13:53
To:THE COMMISSIONER,H N C
PIN:711101, HOWRAH BPC
From:SUBHAS DATT,55 PT ROAD HOWRA
Wt:20gms
Amt:17.70(Cash)Tax:2.70
<Track on www.indiapost.gov.in>
<Dial 18002666868> <Wear Masks, Stay Safe>

भारतीय डाक
India Post

EW486066722IN IVR:6987486066722
SP HOWRAH BPC <711101>
Counter No:4,29/01/2024,13:53
To:THE COMMISSIO,KOL MUNICIPAL CD
PIN:700013, Dharmatala 50
From:SUBHAS DATT,55 PT ROAD HOWRA
Wt:20gms
Amt:41.30(Cash)Tax:6.30
<Track on www.indiapost.gov.in>
<Dial 18002666868> <Wear Masks, Stay Safe>

भारतीय डाक
India Post

EW486066719IN IVR:6987486066719
SP HOWRAH BPC <711101>
Counter No:4,29/01/2024,13:53
To:THE MD POLUT1,SALT LAKE BIDHAN
PIN:700106, Bidhan Nagar IB Market 50
From:SUBHAS DATT,55 PT ROAD HOWRA
Wt:20gms
Amt:41.30(Cash)Tax:6.30
<Track on www.indiapost.gov.in>
<Dial 18002666868> <Wear Masks, Stay Safe>

भारतीय डाक
India Post

EW486066705IN IVR:6987486066705
SP HOWRAH BPC <711101>
Counter No:4,29/01/2024,13:53
To:THE DEPT OF U,NAGARAYAN BHAVAN
PIN:700064, Bidhannagar CC Block 50
From:SUBHAS DATT,55 PT ROAD HOWRA
Wt:20gms
Amt:41.30(Cash)Tax:6.30
<Track on www.indiapost.gov.in>
<Dial 18002666868> <Wear Masks, Stay Safe>

भारतीय डाक
India Post

EW486066838IN IVR:6987486066838
SP HOWRAH BPC <711101>
Counter No:4,29/01/2024,13:53
To:THE MEMBER SE,PARIVESH BHAVAN
PIN:110003, Lodi Road HD
From:SUBHAS DATT,55 PT ROAD HOWRA
Wt:20gms
Amt:41.30(Cash)Tax:6.30
<Track on www.indiapost.gov.in>
<Dial 18002666868> <Wear Masks, Stay Safe>

भारतीय डाक
India Post

EW486066696IN IVR:6987486066696
SP HOWRAH BPC <711101>
Counter No:4,29/01/2024,13:53
To:THE DEPT OF E,SEC 3 SALT LAKE
PIN:700106, Bidhan Nagar IB Market 50
From:SUBHAS DATT,55 PT ROAD HOWRA
Wt:20gms
Amt:41.30(Cash)Tax:6.30
<Track on www.indiapost.gov.in>
<Dial 18002666868> <Wear Masks, Stay Safe>

भारतीय डाक
India Post

EW486066815IN IVR:6987486066815
SP HOWRAH BPC <711101>
Counter No:4,29/01/2024,13:53
To:THE CHIEF SECRETARY,SHIBPUR
PIN:711102, Shibpur 50
From:SUBHAS DATT,55 PT ROAD HOWRA
Wt:20gms
Amt:17.70(Cash)Tax:2.70
<Track on www.indiapost.gov.in>
<Dial 18002666868> <Wear Masks, Stay Safe>

भारतीय डाक
India Post

EW486066824IN IVR:6987486066824
SP HOWRAH BPC <711101>
Counter No:4,29/01/2024,13:53
To:THE DIRECTOR ,NEW DELHI
PIN:110002, Indraprastha HD
From:SUBHAS DATT,55 PT ROAD HOWRA
Wt:20gms
Amt:41.30(Cash)Tax:6.30
<Track on www.indiapost.gov.in>
<Dial 18002666868> <Wear Masks, Stay Safe>

